Unhygenic conditions East Maujpur

3264. SHRI RATNA BAHADUR RAI:

SHRI E. BALANANDAN:

Will the Minister of URBAN DEVELOPMENT be pleased to state i

- (a) whether Government are aware of the unhygenic and insanitary conditions prevailing in East Maujpur, especially in Chetram Gali No. 2 in East Delhi because of negligence of scavengers;
- (b) whether it is fact that the sewer system of the are has deteriorated considerably; and
- (c) if so, what remedial steps are taken in the matter?

THE MINISTER OF STATE IN OF MINISTRY THE URBAN DEVELOPMENT (SHRI DALBIR SINGH): (a)to(c) There is no sewer (SHRI DALBIR. system in East Maujpur, but regular scavenging is being carried out daily Sullage flowing in the open drains is cleaned regularly. So that there are no unhygenic and insanitary conditions in this area including Chetram •, Gali No. 2.

termination of services of staff of Agro Service Centres

3265. SHRI KAILASH PATI MISHRA: Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the scheme of Agro Service Centres was transferred to the State Governments with effect from 1st April, 1979;
- (b) whether it is a fact that some of the State Governments had. discontinued the scheme and the Bihar State Agro Industries Corporation has gone to the extent of termination of the services of the staff also; and

(c) whether in a recent judgement of the Supreme Court related to the Scheme it was decided that the services of the staff of the scheme cannot be terminated; if so, what has bee.n the follow-up action taken in this regard in Bihar and other such States?

THE MINISTER OF STATE IN THE DEPARTMENT OF AGRI-CULTURE AND COOPERATION IN THE MINISTRY OF AGRI-CULTURE (SHRI SHYAM LAL YADAV): (a) Yes, Sir.

- (b) Some States have discontinued the scheme. Bihar State Agro Industries Corporation has not terminated the services of the staff but reverted them to their original position in the Corporation.
- (c) Since the scheme is transferred to the States, the implementation of the directions if any of the Supreme Court in this regard is within the purview of the State Governments,

Shifting of office of Paradeep Phosphate Ltd.

3266. SHRI **GANESHWAR** KUSUM: Will the Minister of AGRICULTURE be pleased to •state:

- (a) whether there, is any proposal under Government's consideration to shift the Head Office of Paradeep Phosphate Ltd. (PPL) from Delhi to Bhuvneshwar;
- (b) if so, the reasons therefor and by when Government propose to shift the said office; and
- (c) whether it is not a fact that the families of the said employees are likely to be disturbed and if so, whether Government propose to reserve their decisions?

THE MINISTER OF STATE IN THE DEPARTMENT OF FERTI-LISERS IN THE MINISTRY OF AGRICULTURE (SHRI R. PRA-BHU): (a) No, sir. There is no such proposal for the present.